Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AZHARUDDIN KHOKHAR NIWAS V/P- HARJI, TEH- AHORE , RAJASTHAN, 343001 **Roll No - 201**

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI UKEY KHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY SINGLA HNO. 22-A FIRST FLOOR , GALI NO. 9 NEAR MANISH BOOK DEPOT, KAUSHIK ROAD, EXTENTION 2-B, NANGLOI, DELHI, 110041 **Roll No -** 202

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM NIWAS SINGLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV RANJAN KUMAR C/O. MOHAN BABU (ADVOCATE) MOH.-SANCHIPATTI, BAGMALIGACHHI,P.O.-HAJIPUR, PS.-HAJIPUR TOWN, BIHAR, 844101 **Roll No - 203**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJESHWAR PRASAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR MO.- NAYATOLA, POST- HAJIPUR , BIHAR, 844101 **Roll No -** 204

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM MAYA ROY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR HNO. 25/445 ASHOK NAGAR NEAR POWER HOUSE BAHADUR GARH, HARYANA, 124507

Roll No - 205

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHARAMPAL SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV CHOUBE H.NO. 121, TRIMURTI CHOWK, SUNDER NAGAR, CHHATTISGARH, 492013 **Roll No - 206**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI CHANDRA PRAKASH CHOUBE

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAMOD KUMAR SRIVASTAVA SIKANDARPUR BAJAHA, KAUSHAMBI, UTTAR PRADESH, 212213 **Roll No - 207**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE HARGOVIND PRASAD SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL KUMAR PANDEY 389/1, MAYAPURI , NAIKA, JHUNSI, UTTAR PRADESH, 211019 **Roll No - 208**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BATESHWAR NATH PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Registrar General

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| Date : | Roll No. | : |
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| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV SINGH MOHALLA - KISHAN GARH AMROHA, UTTAR PRADESH, 244221 **Roll No - 209**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JASWANT SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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| Place : | Signature of Candidate : | |
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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG SRIVASTAVA H.NO. 144, NEAR POLICE STATION TIWARIPUR, UTTAR PRADESH, 273001 **Roll No -** 210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHAMBHU SHARAN SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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| Place : | Signature of Candidate : | |
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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. NANDITA C-59, UPPER GROUND FLOOR, NEW MULTAN NAGAR, MAIN ROHTAK ROAD, DELHI, 110056

Roll No - 211

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAJEEV DAHIYA

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHESH KUMAR PANDEY H.NO-271-G NEAR NAKAHA RAILWAY OVER BRIDGE, V.K. CHAURAHA MOHALLA MIRZAPUR PACHPERWA POST- GORAKHNATH , UTTAR PRADESH, 273015 **Roll No -** 212

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHESH MANI PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MD.RAZAULLAH ANSARI SHAMS ENCLAVE,FLAT NO A-1 NEAR JAMA MASJID, KADRU PO- KADRU, PS- ARGORA,, JHARKHAND, 834002 **Roll No -** 213

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE MD.MAHMOOD ANSARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SRIVASTAVA 580-Y RAMJANKI NAGAR (NORTH) A-BLOCK BASHARATPUR, UTTAR PRADESH, 273004 **Roll No -** 214

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UMESH CHANDRA SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR GUPTA VILL- BHATHAT, POST- BHATHAT, PS- GULHARIYA, UTTAR PRADESH, 273306 **Roll No -** 215

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DAYASHANKAR GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAN CHANDRA DIKSHIT H.NO-272/13 SECTOR 12 INDIRA NAGAR, , UTTAR PRADESH, 226016 **Roll No -** 216

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SURESH CHANDRA DIKSHIT

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHILESH KUMAR MAURYA HN.NO-437-A IN FRONT OF SUNDRAM MARRIAGE HALL, MOH-RAMJANKI NAGAR, POST-BASHARATPUR, UTTAR PRADESH, 273004

Roll No - 217

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BANKEY LAL MAURYA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

on application form)

Photograph

(Similar to that affixed

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAI KUMAR VILLAGE- DEVIPUR, TOLA- DURGAPUR, POST-BALAPAR VIA-FCI, UTTAR PRADESH, 273007

Roll No - 218

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LAL DEO

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJ KUMAR MISHRA OFFICE OF THE DEPUTY DIRECTOR PROSECUTION CIVIL COURT CAMPUS KANKER, CHHATTISGARH, 494334

Roll No - 219

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHOBH NATH MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

on application form)

(Similar to that affixed

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SRIVIDYA G G-04, SAI DHANUSH RESIDENCY, MAYURINAGAR, RAMACHANDRAPURAM, TELANGANA, 502032 **Roll No -** 220

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI G.P.R. SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMESH KUMAR C/O. SHANKAR B. PATIL, NEAR SANTOSH HOTEL OPP. DUKES COMP. W.P.P MARG CHEMBUR, MAHARASHTRA, 400071 **Roll No -** 221

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE GOKUL PRASAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALDEV PRASAD RAIKWAR NEAR DEGREE COLLEGE , BHATIPURA MAHOBA, UTTAR PRADESH, 210427 **Roll No -** 222

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUKHLAL RAIKWAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVESH KUMAR SRIVASTAVA NARSINGHPUR (KHURD) POST-CHANDAULI, UTTAR PRADESH, 232104 **Roll No -** 223

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GUPTESHWAR LAL SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR SHARMA CHAMBER NO. 457 , ADVOCATES CHAMBER , HIGH COURT OF HIMACHAL PRADESH , HIMACHAL PRADESH, 171001 **Roll No -** 224

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KULDEEP PRAKASH SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK ARORA HNO. 264, GALI NO. 10, NORTH GANDHI COLONY, UTTAR PRADESH, 251001 **Roll No -** 225

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LT. KASHMIRI LAL ARORA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ KUMAR H.NO. 464/5/1, SOUTH CIVIL LINE, MUZAFFARNAGAR,, UTTAR PRADESH, 251001 **Roll No - 226**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV KUMAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR SAHU HIMALYAN HEIGHT BLOCK-2 , LIG-25, DUMARTARAI, CHHATTISGARH, 492001 **Roll No -** 227

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI HARISHCHANDRA SAHU

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAPIL KUMAR DAGAR G-17/12, 3RD FLOOR , SECTOR-15 , ROHINI, DELHI, 110089 **Roll No -** 228

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUSHIL KUMAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. NIKITHA R. VORA NO. 13/1, VENKATARAMAN STREET, 1ST FLOOR, KONDITHOPE, TAMIL NADU, 600001 **Roll No -** 229

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI R. MOHANAKRISHNAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNDER PAL VILLAGE- HUSAINPUR, POST AND PS.- RAMRAJ, UTTAR PRADESH, 251320 **Roll No - 230**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI RADHEY SHAYAM

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR SINGH VILLAGE + POST- BELWATEKAR, , UTTAR PRADESH, 273302 **Roll No - 231**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE KAILASH NARAYAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MADHU RAM SAHU NEW LAXMI NAGAR BACK OF SUMIT NAGAR PACHPEDHI NAKA, RAIPUR, CHHATTISGARH, **Roll No -** 232

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI LAXMINARAYAN SAHU

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANANT PRAKASH 550, GANGA VIHAR, T P NAGAR, PRAYAGRAJ, UTTAR PRADESH, 211011 **Roll No -** 233

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHYAM SUNDAR PRAJAPATI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL DUBEY BEHIND ANIL AND COMPANY LAJPATPURA WARD SAGAR, MADHYA PRADESH, 470002 **Roll No -** 234

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI M.P. DUBEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KHUSH HAL VILLAGE AND POST- BHAISANIISLAMPUR, PS,THANA- BHAWAN, UTTAR PRADESH, 247777 **Roll No -** 235

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI IKBAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP SINGH BAGHEL WARD NO. 07, DEVI TALAB ROAD BUS STAND , BEOHARI , TAH.-BEOHARI, MADHYA PRADESH, 484774 **Roll No - 236**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV PRATAP SINGH BAGHEL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

ination : 14^t

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANISHA HAIDER NAGAR AMIPUR, NAGALA , NEAR SHIV MANDIR,, UTTAR PRADESH, 245101 **Roll No -** 237

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI SH. GOVIND SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. ANJALI SAHAY J.G.2/718-A VIKASPURI, NEW DELHI, DELHI, 110018 **Roll No - 238**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI ANAND TAHLAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMAKANT MISHRA FLAT NO. 12, DDA FLATS , CHITRA VIHAR, DELHI, 110092 **Roll No -** 239

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. D. P. MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHOK KUMAR TIWARI A-370, SHANTIPURAM AWAS YOJANA, PHAPHAMAU, UTTAR PRADESH, 211013 **Roll No -** 240

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DEVTA PRASAD TIWARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ KUMAR VILL- NIZAMPUR MAJRA, POST- FARMANA, TEH-KHARKHODA, HARYANA, 131408 **Roll No -** 241

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAJENDER SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAMSHED H.N.-12, SEC-48, NEAR TO DUDEX DOLLS SCHOOL, HARYANA, 121001 **Roll No -** 242

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ALI MOHD.

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PUSHPENDRA KUMAR AGNIHOTRI BY PASS ROAD, NEAR NEW GALLA MANDI, SATTIPURA MAHOBA, UTTAR PRADESH, 210427 **Roll No -** 243

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI RAMESH CHANDRA AGNIHOTRI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMESH KUMAR PATHAK NEAR SHRI HANUMAN TEMPLE, SHANICHARI WARD, MADHYA PRADESH, 470002 **Roll No -** 244

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SHIV NARAYAN PATHAK

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR SHUKLA C/O PANKAJ KUMAR TIWARI ADVOCATE 631/67, BRAMH LOK, ISMAILGANJ, FAIZABAD ROAD, UTTAR **PRADESH**, 226010

Roll No - 245

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LALJI SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR DWIVEDI 75 B/3C, JONDHWAL, TAILIRGUNJ, UTTAR PRADESH, 211004 **Roll No -** 246

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SURESH CHANDRA DWIVEDI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDIP SINGH SACHAN RANI LAXMIBAI PARK, NEAR OLD RTO OFFICE, UTTAR PRADESH, 210301 **Roll No -** 247

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGDISH SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RANA PARVEEN NEAR JAMIY SCHOOL, MOTIBAG PAIGH, RAJASTHAN, 304001 **Roll No -** 248

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI AZIZ KHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR G-3, HILL VIEW APARTMENT, H.N.-1055/1, WARD-7, MEHTA CHOUK, DELHI, 110030 **Roll No -** 249

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUDAMA SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RABINDRA TIWARY H.N.-F-21, 2ND FLOOR, JAWAHAR PARK, KHANPUR, NEAR DEVLI ROAD, DELHI, 110080 **Roll No -** 250

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE JAGDISH TIWARY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRAMILA TANDAN WARD-3, PATHARIA, POST AND TEH- PATHARIA, CHHATTISGARH, 495335 **Roll No - 251**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI SHYAMJI TANDAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KIRAN H.N.-136, GALI NO.-2, RATAN VIHAR, NANGOLI, DELHI, **Roll No -** 252

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SH. SURAJ BHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA KUMAR SHUKLA 501, SUNDARAM, AMBEDKAR VIHAR, CHUFATKA, UTTAR PRADESH, 211001 **Roll No -** 253

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PRAKASH CHANDRA SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DIVYA PRAKASH 44/38, MAHAVIRAN GALI, MUTTHI GANJ, UTTAR PRADESH, 211003 **Roll No -** 254

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE JAGESHWARI PRASAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. OM VIR SINGH VIMAL 29/1A, NAGLA KALAR, KHAIR, BY PASS ROAD, UTTAR PRADESH, 202001 **Roll No -** 255

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MALKHAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDAY KUMAR SHANDILYA A-4, M-11A, SHALIMAR GARDEN, EXTN.-2, SHAHIBABAD, UTTAR PRADESH, 201005 **Roll No - 256**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TARKESHWER NATH TIWARY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANINDRA DUBEY CHAMBER NO.-522, PATIYALA HOUSE COURT, DELHI, 110001

Roll No - 257

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LT. SH. AMLA DUBEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH KUMAR SHUKLA 119/307 RAMNAGAR,DARSHAN PURWA, UTTAR PRADESH, 208012 **Roll No - 258**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI R.N. SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV SINGH 10/1403, NEAR CMIT COLLEGE, VIVEKANAND NAGAR, COLLEGE STADIUM ROAD, NORTH KARAUNDIYA, MADHYA PRADESH, 486661

Roll No - 259

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BRIJWASI SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

on application form)

(Similar to that affixed

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVENDU KUMAR MISHRA C/O MR. BRAJESH RAI, 130 A/9/4, TELIYAR GANJ, UTTAR PRADESH, 211004 **Roll No - 260**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SANT KUMAR MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size Photograph

(Similar to that affixed

on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYENDRA KUMAR SHARMA NEW CHAMBER NO-56, 2ND FLOOR, DISTRICT AND SESSION COURT CAMPUS REWA, MADHYA PRADESH, 486001 **Roll No - 261**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LAKSHESHWARI PRASAD SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR B-340, PRABHU SADAN, GROUND FLOOR, HARI NAGAR, DELHI, 110064 **Roll No -** 262

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI SH. NARENDER KUMAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MASHKOOR ALAM CHAMBER NO.- 361, NEW DISTRICT COURT COMPLEX, 3RD FLOOR, NEW COURT, PUNJAB, 141010 **Roll No -** 263

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHD. TAYAB

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDHAKAR CHAMBER NO. 24, NEW BUILDING DISTRICT COURT RAJNAGAR, UTTAR PRADESH, 201002 **Roll No -** 264

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOTI LAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHUCHENDRA KUMAR MISHRA CIVIL COURT KESHKAL, CHHATTISGARH,

Father's / Husband's Name : SHRI SHREE RAMASHRAY MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR **Roll No -** 265

Category - UR

Domicile of C.G. - YES

Gender - MALE

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR TIWARI VILL- MAIDANI, SONAURI HOUSE, BANKAUIYA ROAD, NEAR INDIAN GAS GODAM, MADHYA PRADESH, 486001 **Roll No - 266**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SHRINIWAS TIWARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIRENDER WB-106, 1ST FLOOR, SCHOOL BLOCK, SHAKARPUR, DELHI, 110092 **Roll No - 267**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KISHAN LAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT GUPTA A-188, 1ST FLOOR, SEC-31, NOIDA, UTTAR PRADESH, 201301 **Roll No - 268**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAJENDER PRASAD GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ONKAR PRASAD DUBEY SHANKAR NAGAR, DHANGHAR DEEPA, CHHATTISGARH, 496001 **Roll No - 269**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI SHIV KUMAR DUBEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAI KUMAR SINGH VILL- SARAYTIHATI, POST- KHAJURI, UTTAR PRADESH, 230503 **Roll No -** 270

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DRIGPAL SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR SINGH VILL-HARIHARPUR, POST- SAUNA, UTTAR PRADESH, 233221

Roll No - 271

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SATYA DEV SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHRUV NARAYAN SHUKLA BEHIND AGRAWAL NURSING HOME, 12/238, KHUTEHI, MADHYA PRADESH, 486001 **Roll No -** 272

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NARAYAN PRASAD SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR C-86, 1ST FLOOR, RAJPUT KHURD COLONY, NORTH EXTN. CHHATTARPUR, DELHI, 110068

Roll No - 273

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM BAHADUR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARSH ARORA ADARSH NAGAR COLONY, NEAR HOTEL PARK, REWA ROAD, MADHYA PRADESH, 485001 **Roll No -** 274

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI OM PRAKASH ARORA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SARDAR SINGH RAWAT VILL AND POST- LADPURA, VIA- GAGWANA, RAJASTHAN, 305023

Roll No - 275

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MADAN SINGH RAWAT

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMJAD HUSSAIN T-33 B, THIRD FLOOR, KHIRKI EXTENSION, MALVIYA NAGAR, DELHI, 110017 **Roll No -** 276

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ANWAR ALI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN KUMAR H.N.- 248, VPO BANKNER, NEAR NARELA DELHI, DELHI, 110040 **Roll No -** 277

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. HAWA SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL KUMAR 1090, KHUNTETO KA MUHALLA, TEH-BASSI, RAJASTHAN, 303301

Roll No - 278

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMAVATAR GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYANKA TYAGI H.N.-288-B, HOLAMBI KALAN, DELHI, 110082 **Roll No -** 279

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI VINIT KUMAR TYAGI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHARMENDRA KUMAR PANDEY VILL-JONHI, POST-KACHOOR, MADHYA PRADESH, 486450 **Roll No - 280**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SHIV KUMAR PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUMAR MANISH D-113, ROHIT APPARTMENTS, PLOT-30, SEC-10, DWARKA, DELHI, 110075

Roll No - 281

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BINOD KUMAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAM JIYAWAN YADAVA 160 A, SALORI, TELIAR GANJ, UTTAR PRADESH, 211004 **Roll No -** 282

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LACHHIMAN YADAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK KUMAR 205, SECOND FLOOR, BLOCK-A, SEC-8, DWARKA, DELHI, 110077 **Roll No -** 283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DURGA PARSAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH KUMAR ABHINANDAN D.P.O. OFFICE SATNA, COURT CAMPUS SATNA,, MADHYA PRADESH, 485001 **Roll No -** 284

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHNA KUMAR SALHAITA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR SHEIKHPURA, POST-BV COLLEGE, BIHAR, 800014 **Roll No - 285**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BINDESHWARI PRASAD SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KANWAR PAL VILL-KATHWALA, POST- MEHLALWALI, TEH-JAGADHRI, HARYANA, **Roll No - 286**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM SARUP

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KESHAV KUMAR SINGH N1/2A-3, GANGOTRI NAGAR NAGWA, LANKA, UTTAR PRADESH, 221010 **Roll No -** 287

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHIVDUTT SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR WARD-23, INFRONT OF RAJU PUNJABI, MOHALLA-BARA- BAS, POST-KOTPUTLI, RAJASTHAN, 303108 **Roll No - 288**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BRIJ MOHAN GOYAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVINASH CHAND YADAV SHIV 15/47 A-7, SHIV NAGAR COLONY, SHIV PUR, UTTAR PRADESH, 221003 **Roll No - 289**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI SHREE KRISHNA YADAV

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAMOD KUMAR SINGH PUBLIC PROSECUTOR D.S.C OFFICE D.R.M OFFICE SAMASTIPUR BIHAR,, BIHAR, 848101 **Roll No - 290**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRIKRISHNA SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. UMA RATHORE C-39 DUGGAL COLONY DEVLI RAOD KHAN PUR NEW DELHI, DELHI, 110062 **Roll No - 291**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI S.D.S RATHORE

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIMA SINGH FLAT NO 1004, Y-4 EROS SAMPOORNAM SECTOR-2 GREATER NOIDA WEST,, UTTAR PRADESH, 201009

Roll No - 292

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHYAM DEO SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHEELA E-16A GALI NO-5 SADATPUR EXT, KARAWAL NAGAR NORTH EAST DELHI, DELHI, 110094 **Roll No -** 293

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI BIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SARITA DWIVEDI 333, AZAD WARD PIPARIYA, , MADHYA PRADESH, 461775 **Roll No -** 294

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI VEERENDRA DWIVEDI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR B-27 DIVYANAGAR POST- KHORABAR,, UTTAR PRADESH, 273010 **Roll No -** 295

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMASHISH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR C-8, LAWYERS CHAMBER JHARKHAND HIGH COURT PO AND PS DORANDA,, JHARKHAND, 834001 **Roll No - 296**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GOVIND SHARAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI DPO OFFICE REWA IN FRONT OF DISTRICT COURT REWA, KOTHI COMPOUND , MADHYA PRADESH, 486001 **Roll No - 297**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAVINDRA KUMAR TIWARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR VILLAGE - SUSUWAHI NEAR NASIRPUR PANCHAYAT BHAWAN POST- DAFI , , UTTAR PRADESH, 221011 **Roll No - 298**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HAZARI LAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SRIVASTAVA VILLAGE PRANPUR, PO- SIDHAULI, SAHAJANWA PS-HARPUR BUDHAT, , UTTAR PRADESH, 273209

Roll No - 299

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HEERA LAL SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 4. You are required to follow the instructions as mentioned on the answer sheet.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJENDRA KUMAR PATHAK CHAMBER NO- 69 DISTRICT COURT CAMPUS SIDHI TAH- GOPAD BANAS, , MADHYA PRADESH, 486661 **Roll No - 300**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI MADAN MOHAN PATHAK

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SACHIN SUBNIS H.NO-121 COLONY RAICANPURA, SHUJALPUR , MADHYA PRADESH, 465333 **Roll No - 301**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SURYAKANT SUBNIS

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANJIT 16/244 DR. AMBEDKAR NAGAR SECTOR 5,, DELHI, 110062 **Roll No - 302**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. CHARAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH KUMAR VILLAGE SHIVPUR PO- HATHIGAHAN , , UTTAR PRADESH, 211013 **Roll No - 303**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMA SHANKAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR SHARMA 90/78, GROUND FLOOR MALVIYA NAGAR,, DELHI, 110017 **Roll No - 304**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SURESH KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PURNENDU SHARAN H.NO. 123 NEAR MANAV SEVA SADAN SUNDAY MARKET RATU, , JHARKHAND, 835222 **Roll No - 305**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LT.KAPILESHWAR PRASAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
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| Date : | Roll No. | : |
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| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK SONI 26 HOUSING BOARD COLONY, DEVJHIRI, SENDHWA,, MADHYA PRADESH, 451666

Roll No - 306

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RADHESHYAM SONI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

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| Place : | Signature of Candidate : | |
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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR KAR PLOT NO 168/2619 KRISHNA VIHAR DUMDUMA BHUBNESHWAR KHURDA,, ODISSA, 751019

Roll No - 307

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PURUSOTTAM KAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RISHI DWIVEDI PLOT NO 2145/15, ADARSH ENCLAVE INDRALOK COLONY KRISHNA NAGAR, , UTTAR PRADESH, 226023 **Roll No - 308**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM KUMAR DWIVEDI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Affix Passport Size

Photograph

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SMT. RATNA SHARMA F.C.I. COLONY, CHANGORA BHATA MAHADEV GHAT ROAD,, CHHATTISGARH, 492013 **Roll No - 309**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI RAMA PRASAD SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY MANI TRIPATHI H.N.100Q NEW COLONY MADHOPUR PO-GORAKHNATH,, UTTAR PRADESH, 273015 **Roll No -** 310

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI SURESH MANI TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA BHOOSHAN MISHRA BEHIND OF HARIJAN THANA CIVIL LINE,, MADHYA PRADESH, 485001 **Roll No - 311**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI JAGMOHAN LAL MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPESH KUMAR H.NO.612 RAILWAY COLONY NEW BASTI NEAR TRIMURTI TEMPAL JAKHAL 125/33 TAH- TOHANA, , HARYANA, **Roll No - 312**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PARMA NAND

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR RAI LANE NO 13 PLOT NO. 14 GANESHPURI COLONY NASIRPUR PO- SUSUWAHI, , UTTAR PRADESH, 221011 **Roll No -** 313

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANDRA BHAN RAI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAM NANDAN SHRIVASTAV 150 SHASTRI NAGAR, AKHBARPUR AMBEDKAR NAGAR NEAR SARSWATI SHISHUMANDIR,, UTTAR PRADESH, 224122 **Roll No - 314**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUBHASH CHANDRA SHRIVASTAV

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. FAIZAM AHMAD KHAN H.NO.647/4 NEW REWARI MOH- HOLIGATE ETAH,, UTTAR PRADESH, 207001 **Roll No -** 315

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MR. INAM AHMAD KHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJNEESH BHASKAR 185, GROUND FLOOR DG-3 PARYAVARAN APARTMENTS, VIKASPURI ,, DELHI, 110018 **Roll No - 316**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UPENDRA PRASAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Domicile of

LHI, 110018

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH ASTHANA 639/003 MAHADEV RESIDENCY SAROJ VIHAR MANAS ENCLAVE CIMAP PO- OFFICE LUCKNOW, , UTTAR PRADESH, 226015 **Roll No - 317**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE RAKESH ASTHANA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARSINGH VILL- CHHAPWA PO-BUDHI BELHER, , UTTAR PRADESH, 272125 **Roll No -** 318

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHANUSH DHARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHEERAJ KUMAR JAISWAL INFRONT OF KEWDA BADI SCHOOL NEAR BUS STAND ,, CHHATTISGARH, 496001 **Roll No - 319**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI JAGDISH PRASAD JAISWAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR VILLAGE- INAYAT NAGAR , POST- LONGI KALAN, TEH.- THAKURDWARA, , UTTAR PRADESH, 244601 **Roll No -** 320

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARPAL SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK TYAGI MOH.-JAMNAWALA, THAKURDWARA, , UTTAR PRADESH, 244601 **Roll No - 321**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHADRAPAL SINGH TYAGI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JISHAN ALI NEAR RAHAMANIYA I.C. MAIN MARKET BHAGWANPUR, , UTTARAKHAND, 247661 **Roll No - 322**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KHURSHED ALI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK KUMAR OPPOSITE SIGNA ENCLAVE, NEAR SRIJAN X-RAY , VIDYAPATINAGAR, KANKEE ROAD,, JHARKHAND, 834008 **Roll No - 323**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BIMAL KUMAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH KUMAR CHO. NO. 11 NEW BUILDING CIVIL COURT RAJNAGAR,, UTTAR PRADESH, 201002

Roll No - 324

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGAT SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINAY BHUSHAN UPADHYAY PLOT NO. 11, MALTI NIKUNG, BHANU ENCLAVE, NEEWA OPPOSITE TO DULIA DEVI SCHOOL DHOOMANGANJ, , UTTAR PRADESH, 211001 **Roll No - 325**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NARENDRADEO UPADHYAY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SAROJ RANI 534, GALI NO. 12 SHIVPURI, SECTOR 09, VIJAY NAGAR, , UTTAR PRADESH, 201009

Roll No - 326

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MOOLCHAND PAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP KUMAR VPO - KHANPUR, NEAR GARHSHANKAR, , PUNJAB, 144527 **Roll No -** 327

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHAMAN LAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ZAMIR AHMAD CHAMBER NO. 677, WESTERN WING, TIS HAZARI COURT , , DELHI, 110054 **Roll No - 328**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KHALIL KHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUMAR SAKET CHAMBER NO. 265, WESTERN WING, TIS HAZARI COURTS,, DELHI, 110054 **Roll No - 329**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SATYA NARAYAN GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJNESH KUMAR FLAT NO. S-12, PLOT NO. 1/32, SECTOR NO. 02 , RAJENDRA NAGAR SHAHIBABAD,, UTTAR PRADESH, 201005 **Roll No - 330**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAJENDRA UPADHYAY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR VILLAGE- ABDULPUR, POST- FALOUDA,, UTTAR PRADESH, 251307 **Roll No - 331**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. MAHAVIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SIDHARTH MOHAN SHAIL JAGAT GYAN DEEP SCHOOL, NEAR DHUM BABA MANDIR, MIDDHI BALIA, , UTTAR PRADESH, 277001

Roll No - 332

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIVEK MOHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MRS. ANSHU SHARMA GILL HNO. 28, RADHASAMI VILLA, BARSANA ENCLAVE, MOHABA BAZAR,, CHHATTISGARH, 492099

Roll No - 333

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI JASVINDER SINGH GILL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAGESH KUMAR DIWEDI VILLAGE AND POST- BHELAUJI BUZURGE, VAYA AND THANA - LOTANBAZAR, , UTTAR PRADESH, 272208 **Roll No - 334**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGANNATH PRASAD DWIVEDI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR B-34, H.NO. 5942, STREET NO. 16, LUXMI NAGAR NEAR SKY WAY SCHOOL, HAIBOWAL KALAN,, PUNJAB, 141001 **Roll No - 335**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. JAWALA PARSAD

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY SINGH PLOT NO. 9, SAKET NAGAR COLONY, LANKA, , UTTAR PRADESH, 221005 **Roll No - 336**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SABHAJEET SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR SINGH B-13/66 , SONARPURA, BHELUPUR, , UTTAR PRADESH, 221001 **Roll No - 337**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NARENDRA PRATAP SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESHWAR SINGH VILLAGE AND POST-CHAKAIPUR, DEOHOUNA, THANA- ADALHAT,, UTTAR PRADESH, 231302 **Roll No - 338**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TEJBALI SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

G

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY 139F/3 RASULABAD, PO-CAVALRY LINES,, UTTAR PRADESH, 211004 **Roll No - 339**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI PARASURAM PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY 123/1 TRIPATHI BHAWAN RASOOLABA TELIYARGANJ, UTTAR PRADESH, 211004 **Roll No - 340**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM SHANKER PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. ARPANA MISHRA 11/262, NEAR K.PATHAK COACHING TILAK NAGAR, MADHYA PRADESH, 486001 **Roll No - 341**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI PRADEEP KUMAR MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AWNISH SHANKAR TABLE NO. 14, ADVOCATES ASSOCIATION (MAIN HALL) JHARKHAND HIGH COURT, , JHARKHAND, 834002 **Roll No - 342**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI MURARI SHANKAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 4. You are required to follow the instructions as mentioned on the answer sheet.
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- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUNAL VERMA SHOBHA NIWAS, NEAR HILL GROVE SCHOOL, P.O. KAMLANAGAR, SANJAULI,, HIMACHAL PRADESH, 171006 **Roll No - 343**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. P.S. VERMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

(Similar to that affixed

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YAGYESH KUMAR VAIRAGI 151, MAHARSHI DAYANAND MARG TOPKHANA ,, MADHYA PRADESH, 457001 **Roll No -** 344

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BALKRISHAN VAIRAGI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR PATEL WARD NO. 01 AT POST RAMANUJGANJ,, CHHATTISGARH, 497220 **Roll No - 345**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RAMKRISHNA PATEL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. ARCHANA TRIPATHI 87/2 D K SARVODYA NAGAR ALLAHPUR,, UTTAR PRADESH, 211006 **Roll No - 346**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI R.N.M. TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAY SHARMA H.NO. 221, BRAHMPURI ,, UTTAR PRADESH, 251001 **Roll No -** 347

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUKHBIR SINGH SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI C/O KIRANBALA GOSWAMI NAYA SARKANDA JABDAPARA GALI NO. 1, CHHATTISGARH, 495001 **Roll No - 348**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI GIRIJANAND TIWARI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANUKUL BISWAS VILL. P.V. 115 POST.PAKHANJUR, CHHATTISGARH, 494776 **Roll No -** 349

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI ABHIMANYU BISWAS

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR MISHRA VILLAGE MATPURWA POST-KATA P.S. CHANDAULI ,, UTTAR PRADESH, 232104 **Roll No - 350**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP KUMAR VILLAGE- PREM NAGAR TEHSIL BHIWANI, HARYANA, 127031 **Roll No - 351**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRAMILA SHARMA E.W.S. 55 HOUSING BOARD ,, MADHYA PRADESH, 461001 **Roll No - 352**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MADAN GOPAL SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. FAIM KHAN BEHIND GARIB NAWAZ TOUR AND TRAVHALS GANDHI NAGAR KALI BADI CHOWK,, CHHATTISGARH, 492001 **Roll No - 353**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHAMEEM KHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. ANJUBALA PRADHAN QRS. NO. MIG-II/184 PHASE-III KALINGAVIHAR CHHEND P.O. ROURKELA -15, ODISSA, 769015

Roll No - 354

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI ARJUN NARAYAN LAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGITA GHAI DISTRICT PROSECUTION OFFICE , MADHYA PRADESH, 482001 **Roll No - 355**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI HARBHAGWAN GHAI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MR. GAURAV JAIN PARTAP KUNJ H.NO. 1037/20 DURGA COLONY SONEPAT STAND,, HARYANA, 124001

Roll No - 356

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAKESH JAIN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SINGH E-1 SUJAN SINGH PARK, HARYANA, 131001 **Roll No -** 357

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI AJIT SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SHARMA 20, BRIJ NAGAR JUNCTION ROAD,, UTTAR PRADESH, 281001 **Roll No - 358**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BRIJ BHUSHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHAN PRATAP SINGH H.NO. 398 KRISHNA NAGAR PATIYALI GATE ETAH, UTTAR PRADESH, 207001 **Roll No - 359**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAGWAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DAYANAND SINHA C/O SRI RAJESH KUMAR ADVOCATE CHAMBER NO. 1 A DISTRICT BAR ASSOCIATION CIVIL COURT, BIHAR, 800004 **Roll No - 360**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE RAJDEO SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEHA NAGPURE DUTT BUNGALOW NO.10 IN FRONT OF ICE FECTORY MANDLA ROAD TILHARI, MADHYA PRADESH, 482020 **Roll No - 361**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI KHEM LAL NAGPURE

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GOURI SHANKAR PATEL PAIT RAM PATEL PARA, DAROGA PARA, CHHATTISGARH, 496001 **Roll No - 362**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI JUGAL KISHORE PATEL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIGYA VYAS NEAR B.K. EMPIRE PINK CITY KAJARWARA BILHARI, MADHYA PRADESH, 482001 **Roll No -** 363

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI M.P. VYAS

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DABLU RAM NAGE SANT MOTHER TERESA WARD NO. 4 FUNDURDIHARI AMBIKAPUR P.O. NAWAPARA AMBIKAPUR, CHHATTISGARH, 497001 **Roll No - 364**

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LT. SHANKAR RAM

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV PANDEY FLAT -101-B RAJNI VILLA GOYAL NAGAR,, MADHYA PRADESH, 452016 **Roll No - 365**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAGWAN SHARAN PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJITESH TIWARI PLOT - 29 SHRI NAGAR SECTOR II KAMLA NEHRU WARD MALGODAM ROAD KACHPURA,, MADHYA PRADESH, 482003 **Roll No - 366**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATISH KUMAR SINGH VILLAGE OBARI POST BALRAMPUR THANA BALRAMPUR TAHSIL BALRAMPUR, CHHATTISGARH, 497119 **Roll No - 367**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI GIRDHAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NAMITA MISHRA PROSECUTION OFFICE DIST. COURT ,, MADHYA PRADESH, 482001 **Roll No - 368**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI DHARMESHWER MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD EHTESHAM B-34 VIDHI VIHAR SOCIETY ADVOCATES RESIDENCY SECTOR P-142 GREATER NOIDA, , UTTAR PRADESH, 201310 **Roll No - 369**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHAH ABDUL ALEEM

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NISHANT SINGLA GF-2 PLOT NO. 735 SECTOR 5 VAISHALI,, UTTAR PRADESH, 201010 **Roll No - 370**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGMOHAN SINGLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH GOYAL KA- 56 KAVI NAGAR ,, UTTAR PRADESH, 201002 **Roll No - 371**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE MR. D.N. GOYAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SAYMA BI A02 AZAD SOCIETY BEGUMPUR SURAJPUR GREATER NOIDA,, UTTAR PRADESH, 201306 **Roll No -** 372

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI BABAR ALI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REENA RANI H.NO. 346 SHIBBAN PURA CHOWK PATEL MARG, , UTTAR PRADESH, 201001 **Roll No -** 373

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI ONKAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. POONAM GUPTA 39 JAIN NAGAR PACHWATI EXT.G.T. ROAD NEAR MRF TYAR SHOROOM, , UTTAR PRADESH, 201001

Roll No - 374

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI VIJAY GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARINDER KUMAR H.NO. 24 ST NO. 8 BASTI TANKAN WALI , PUNJAB, 152001 **Roll No -** 375

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI BALDEV RAJ SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUNISH SHARMA H.NO. 1627 SAINI VIHAR PHASE-3 BALITANA TEHSIL DERA BASSI , PUNJAB, 140604 **Roll No - 376**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURENDER KUMAR CHAMBER NO. 1306 ROHINI COURT COMPLEX, DELHI, 110086 **Roll No -** 377

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. MOHAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. BHAWANA SINGH POSWAL C/O ASHISH SHARMA 55/94, PANCHWATI MARG OPP. ICICI BANK HEERA PATH MANSAROVAR, RAJASTHAN, 302020 **Roll No - 378**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAM SINGH POSWAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHAN CHANDER SHARMA 9, JAIN GARDEN BADANPURA " RAJASTHAN, 302002 **Roll No - 379**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHREE GHASILAL SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR PANDEY NEAR OLD PALACE TARAN TAARAN MARG , , MADHYA PRADESH, 475661 **Roll No - 380**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BAL KRISHNA PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL KUMAR CHAMBER NO. 1025 10TH FLOOR LAWYERS CHAMBER BLOCK DISTIRCT COURT ROHINI,, DELHI, 110085 **Roll No - 381**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE DAYA SHANKER VERMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEETU BANSAL A-188 FIRST FLOOR SECTOR 31 NOIDA,, UTTAR PRADESH, 201301 **Roll No - 382**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAM RATTAN BANSAL

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SANTOSH 46 PARK END MAIN VIKAS MARG, , DELHI, 110092 **Roll No - 383**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI A. ALI NIZAM

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. CHANDER PRABHA VILLAGE AND POST OFFICE KANGAN HERI, , DELHI, 110071 **Roll No - 384**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI SH. YAD RAM SHARMA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKAS KUMAR DOOHAN RZH- 710E, GALI NO. 3 STR CHHOTU RAM MARG RAJNAGAR-II PALAM COLONY, , DELHI, 110077 **Roll No - 385**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAM RATTAN DOOHAN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH KUMAR MAURYA HOUSE NO. 597 BLOCK-I SHAKURPUR, , DELHI, 110034 **Roll No - 386**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. LAKHMI CHAND

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA KUMAR GOUR 112 B D.D.A. FLATES PITAMPURA VILLAGE, DELHI, 110034 **Roll No - 387**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHAVIR PRASAD GOUR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUKESH KUMAR MISHRA SWETABH B-4 SF LAJPATNAGAR-I, DELHI, 110024 **Roll No - 388**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BIJAY KUMAR MISHRA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGJIT SINGH GALI NO-4, DEV NAGAR JHAJJAR ROAD BAHADURGARH, HARYANA, 124507

Roll No - 389

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LACHHMAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RITU JAIN H.NO.- 1/10401, STREET NO. - 3, MOHAN PARK, NAVIN SHAHDARA, DELHI -32, DELHI, 110032

Roll No - 390

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MR. J.K. JAIN

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITESH TYAGI CHAMBER NO. L 27 TIS HAZARI COURT, DELHI, DELHI, 110054 **Roll No - 391**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHENDRA SINGH TYAGI

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL GUPTA GALI NO.- 2, SAKET VIHAR COLONY, SASNI GATE, AGRA ROAD, UTTAR PRADESH, 202001

Roll No - 392

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHYAM GUPTA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH SHRIVASTAVA D- MIG- 9, AYODHYA NAGAR, BHOPAL, MADHYA PRADESH, 462041 **Roll No - 393**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DR. AMBRISH KUMAR SHRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH KAUSHIK MOH. KESHAVA NAGAR, GALI NO. 3 NEAR RATNA AND OM HOSPITAL, NARNAUL, HARYANA, 123001

Roll No - 394

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UMRAO SINGH KAUSHIK

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAM ROOP MEENA V./P- NIZAMPUR, VIA-DIDWANA, TEH- LALSOT, RAMGARH PACHAWARA, RAJASTHAN, 303511

Roll No - 395

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUKH DEV MEENA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANOJ KUMAR SINGH AT- NUMER, PO- NUMER, PS- BARHAT, BIHAR, 811313

Father's / Husband's Name : SHRI LAL KISHOR PRASAD SINGH

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR **Roll No - 396**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP SINGH H.NO.- 343/ 114 GALI NO. 6 ADARSH NAGAR, SONIPAT, HARYANA, 131001 **Roll No - 397**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI DAYA NAND

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANSHU SHUKLA FLAT NO.- 514 , BLOCK- E PKT-3 PARADISE APARTMENT, SECTOR 18, ROHINI, DELHI, 110089 **Roll No - 398**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAVI SHANKER SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Category - UK

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Place : | Signature of Candidate : | |
|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY AT-CHHOTA BRAHMPUR POST- CHAPRA P.S. BHAGWAN BAZAR, BIHAR, 841301

Roll No - 399

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMJEE PANDEY

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MRIDUL KUMAR MOH. PRABHUDAYAL, JAHANGIRABAD, UTTAR PRADESH, 203394 **Roll No -** 400

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAKESH KUMAR

Examination Centre : ST. JOSEPH'S CONVENT ENGLISH MEDIUM HR. SEC. SCHOOL, LINK ROAD, NEAR TARBAHAR, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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|---------|--------------------------|---|
| Date : | Roll No. | : |
| | Mobile No. | : |
| | E-mail Id | : |